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(2024) 02 ITAT CK 0031

Income Tax Appellate Tribunal (Delhi SMC Bench)

Case No: Income Tax Appeal No. 3341/DEL/2023

Laxmi Aggarwal APPELLANT

Vs

ITO RESPONDENT

Date of Decision: Feb. 12, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 69A, 115BBE

Hon'ble Judges: Shamim Yahya, (AM)

Bench: Single Bench

Advocate: Vijay Singhal, Om Prakash

Final Decision: Allowed

Judgement